

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:4000

ANSWERED ON:13.08.2015

Transportation of Goods

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**Will the Minister of SHIPPING be pleased to state:**

- (a) the total tonnage and nature of goods transported through inland waterways during each of the last three years and the current year;
- (b) the details of taxes imposed by State and Central Government on such goods;
- (c) the total taxes collected thereon during the said period, year-wise;
- (d) whether the Government is fully utilizing the potential of inland water transport infrastructure over river Ganga through Patna-Haldia and Patna-Varanasi sections; and
- (e) if so, the details and the present status thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

(a) The total tonnage and nature of goods transported through inland waterways in National Waterways- 1, 2 & 3 and Goa & Mumbai waterways during the last three years and current year is enclosed as 'Annexure'.

(b)&(c):The Central Government does not impose any tax on transportation of goods through inland waterways. However, Pilotage charges, berthing charges, protocol charges, waterway usage charges, terminal usage charges, Over Dimensional Cargo (ODC) charges are being collected by Inland Waterways Authority of India (IWA) from the operators, who ply their vessels through National Waterways (NWs) and utilize the infrastructure & services provided by IWA. The user charges collected for the past three years and during the current year (till June, 2015) is as below:

Year User Charges

(Amount Rs. in Crore)

2012-13 1.91

2013-14 1.25

2014-15 1.14

2015- 16

(Till June, 2015) 0.14

(d)&(e):Government has made the NW 1, 2 & 3 substantially functional in respect of creation of infrastructure for making them navigable. However, it is the private sector, who have to use the facilities created for transportation of cargo. Transportation of 3.0 million tonnes per annum of imported coal from Sandheads to Farakka NTPC Power Plant by a private party has been commissioned in October, 2013 and is going on successfully. Similar projects for transportation of 3.0 million tonnes per annum coal to NTPC Power Plant at Barh, Bihar is underway.

Besides, Over Dimensional Cargoes are also transported to various destinations on NW- 1, between Haldia and Varanasi.

Annexure

INLAND WATERWAYS AUTHORITY OF INDIA

CARGO MOVEMENT On National Waterways-1, 2 & 3, Goa and Mumbai Waterways

STRETCH Unit 2012-13 2013-14 2014-15 2015-16

Upto July, 2014 Type of cargo moved

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National Waterway - 1 MT 27,16,436 33,49,138 41,23,236 9,08,219 Cement, Fly Ash, Iron Ore, Iron Ore Fines, Coal, Steel Shed, Tyres, Iron fines, Iron Ingots, Galvanized Steel Plain Sheet, Stone Chips, Furnace oil, HF HSD, Lube Oil, Boulder, Pulses, Aluminium block, Sand, Clips, Ship block, Log, Pulses, Manganese Ore, Petroleum Coke, Cooking coal, Rock Phosphate, Timber, Peas, Slag oil, Non cooking coal, ODC & Etc.

National Waterway - 2 MT 24,26,804 4,93,414 5,19,722 1,92,441 Bamboo, Bamboo products, Cement, Building material, fertilizer, Food grains, Milk & other essential commodities etc.

National Waterway - 3 MT

12,36,403

10,66,006

9,65,246

3,11,617 Phosphoric Acid, Sulphur, Zinc, Furnace oil, Rock Phosphate, Various commodities in containers, Furnace oil-bunkering, POL (bunkering to ships), Potable water, Lime shell with clay and other impurities, Liquid Effluent.

Total of National Waterways MT

63,79,642

49,08,558  
56,08,204  
14,12,277

The GOA Waterways MT 75,82,266 10,03,364 9,76,987 - Iron ore, iron ore pellets, coal and others.

Mumbai Waterways

(Dharamtar creek) MT 97,22,819 1,01,78,956 2,25,44,335 - Coal, cement, bauxite, iron ore pellets, stone, lime stone & clinker etc.

Grand Total MT

2,36,84,728

1,60,90,878

2,91,29,526

14,12,277

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Note:

1. These figures are collected by IWA field offices from IWT operators.

2. Average IWT distance of 50 Km in Goa and 54 km in Mumbai Waterways considered

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